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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2106/2001
MA 2400/2001

New Delhi this the 30th day of October, 2001

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman(J)
Hon'ble Shri Govindan S.Tampi, Member (A)

Shri R.S.Sahdev,
B-12/148,Pharma Apartment,
88, I.P.Extn.,Patparganj,Delhi.

(By Advocate Shri Rama Krishna)

...Applicant

VERSUS

Union of India through
Secretary to the Govt.of India,
Dept.of Defence Research and
Development and Scientific Adviser
to Defence Minister and Director
General, Defence Research and Development
South Block, GHQ P.O.New Delhi.

...Respondent

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

We have heard Shri Rama Krishna, learned counsel in MA 2400/2001 in which a prayer has been made that he may be permitted to withdraw the OA 2106/2001 with liberty to file another OA.

2. MA 2400/2001 is accordingly allowed and OA is dismissed as withdrawn. He may take such action as it is open to him under law, if so advised.

(Govindan S.Tampi)
Member (A)

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Lakshmi Swaminathan,
(Smt.Lakshmi Swaminathan)
Vice Chairman(J)